

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/3207/A

From :- Smti. Pronita Morang
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the ¹¹19 May, 2025.

Sub:- **Station leave.**

Ref:- JHD/I/2025/10/1740 dated 14.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, from the evening of 22.05.2025 till the morning of 26.05.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/3208/A, dated , 19-05-2025

Copy to:

1. The Project Manager, Gauhati High Court.

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19-05-25

JT. REGISTRAR (VIGILANCE)

[Signature]